

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 2587 of 2021

Kanchan Mala Petitioner
Versus
The State of Jharkhand & Others Respondents

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Mr. Abhay Kumar Mishra, Advocate
For the Respondent-State : Mr. Om Prakash Tiwari, GP.-III
For the Respondent University: Mr. Faisal Allam, Advocate

3 / 08.09.2021 On the request of learned counsel for the parties, put up this case after three weeks along with W.P.(S) No. 3467 of 2018 with W.P.(S) No. 3466 of 2018.

(Dr. S. N. Pathak, J.)

R.Kr.